

Rohit

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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

No. C.P.(IB) 1819/I&BC/(MB)/2017

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **03.04.2018**.

NAME OF THE PARTIES : Om Sai Shipping and Logistics

Vs.

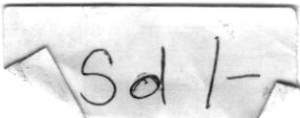
Doshin Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: Insolvency & Bankruptcy Code, 2016.

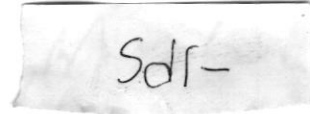
ORDER

None present.

List this matter on 05.04.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

Date :03.04.2018
Rohit